

Central Administrative Tribunal Principal Bench, New Delhi

C.P. 15/2014

in

O.A. 2719/1999

This the 25th day of July, 2016

Hon'ble Shri Shekhar Agarwal, Member (A)

Hon'ble Shri Raj Vir Sharma, Member(J)

Sh. Prem Kishore Gupta Age 55 years, S/o Late Nand Kishore Gupta, R/o 49C, Platinum Apartments, Sector-18, Rohini, New Delhi -110085

...Petitioner

(By Advocate: Mr. S.K. Gupta)

Versus

- 1. Sh. B.K Bassi,
 Commissioner of Police,
 Police Headquarter
 MSO Building, I.P. Estate,
 New Delhi.
- 2. Atul Kumar Katiyar,
 Additional Commissioner of Police (AP)
 New Police Line, Kingsway Camp,
 New Delhi.
- Sh. S.K. Tiwari,
 Dy. Commissioner of Police,
 3rd Bn., DAP, Vikaspuri,
 New Delhi.
 (By Advocate :None)

...Respondents

Order (oral)

Hon'ble Mr. Shekhar Agarwal, Member (A)

Learned counsel for the petitioner has submitted that he does not want to press this C.P. Accordingly, this C.P is closed. Notices issued to the alleged contemnors are discharged.

(Raj Vir Sharma) Member (J) (Shekhan Agarwal) Member (A)